

non-fulfilment of obligations it has recommended less harsh penalty, since, according to the Committee, the obligations with the present penalties work more to the advantage of the foreign countries.

10. The Committee's Report is currently under examination by the Government and efforts are being made to take decisions on various recommendations soon.

Bata shoes

1027. DR. RAMKRIPAL SINHA : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state whether it is a fact that Bata Shoe Company has entered into a series of agreements with small scale shoe manufacturers for the P.V.C. shoes which is being sold under its brand name?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : Certain small scale P.V.C. footwear manufacturers are reported to be taking the assistance of Bata Shoe Company to market their products.

Coal for Patratu Project

1028. DR. RAMKRIPAL SINHA : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Bihar Government have requested the Central Government for the supply of superior quality of coal for the Patratu Project; and

(b) if so, the details thereof and action Government have taken thereon ?

THE MINISTER OF ENERGY (SHRI K. C. PANT) : (c) and (b) The Government of Bihar approached the Central Government for supply of coal from Dakra-Bukbuka and Karanpura-Dewarkh and collieries for this power station. Patratu Power Station has been linked with these two collieries for coal supply. Steps

are being taken for blending the coal received from different collieries at Patratu so that the coal fed into the boilers is of the quality for which they are designed.

Computer Data Centre

1029. SHRI L. MAHAPATRO : Will the MINISTRY OF INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have any proposal under consideration to set up a Computer Data Centre; and

(b) if so, the details and objectives thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B.P. MAURYA) : (a) and (b) A computerised information system is under implementation in the D.G.T.D. in consultation with Indian Institute of Management, Calcutta, who has the responsibility of handing the system to DGTD on a fully operational basis at an early date. The computerised information system broadly entails:—

(i) the establishment of machinery for the collection and compilation of industrial data.

(ii) codifications of industries, major products and reporting units.

(iii) data-bank comprising product profile and industrial profile; and

(iv) bringing out periodic output reports relating to the industries.

For the Department of Heavy Industry, an information system has been established on production of Public Sector Undertakings under its control and also for Wagon Industry; this system is being gradually expanded to cover Private Sector Units as well.